

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1423/(MAH)/2017

CORAM:

Present:

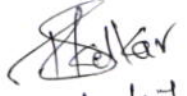

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: Ultratech Cement Limited
V/s
Shah Group Builders Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. Tarmay Kelkar i/b Adv. Sahil Mahajan	Adv. for Petitioner.	 21/11/17
2.	Adv. Sonam S. Jawabe i/b Adv. Jayesh Nishaz	Adv. for Respondent.	 21/11/17

ORDER

CP No.1423/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 28.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)